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The European Law Students' Association

24<sup>TH</sup> EDITION

*of*

THE

JOHN H. JACKSON

MOOT COURT COMPETITION

17<sup>th</sup> to 20<sup>th</sup> March, 2026

WEST AND SOUTH ASIA REGIONAL ROUND

ORGANISED BY:

*Research & Advisory Centre for International Economic Law  
[RACIEL], National Law University, Jodhpur*

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*Vice Chancellor,*

*National Law University, Jodhpur*



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# THE JOHN H. JACKSON MOOT COURT COMPETITION

The J.H.J. Moot Court Competition (formerly known as ELSA Moot Court Competition) is one of the most pertinent competitions in the world. The past editions of the competition have hosted over 380 students from 32 different countries participating, representing 99 universities.

The six Regional Rounds are the East Asia and Oceania Regional Round, West and South Asia Regional Round, the All-American Regional Round, the Asia-Pacific Regional Round, the 1st European Regional Round, the 2nd European Regional Round, and the African Regional Round. In these Regional Rounds, the best 24 teams selected from all over the world qualify to participate in the 'Final Oral Round' which take place at the WTO Headquarters in Geneva, Switzerland.

The engaging format and substance of the moot focus on the application of international trade law to a case scenario prepared by experts inspired by practical and contemporary legal disputes for the competition. The emphasis is on the application of the law in a given field to a common set of evidentiary assumptions to which the competitors must be introduced.

# AGENDA OF THE MOOT

The aims of the John H. Jackson Moot Court Competition are to encourage law students to develop their legal skills, enhance knowledge of international trade law and WTO dispute settlement procedures, and enhance the capacity for meaningful engagement in multilateral trade in the long term. The WTO has been a technical supporter of the competition since its inception more than 20 years ago.

Participants engage deeply with complex mooted aspects, including drafting written submissions and presenting oral arguments before panels of esteemed experts, simulating real-world WTO dispute resolution. The competition also serves as a unique platform for networking, allowing students to connect with peers, academics, practitioners, and trade law experts from across the globe. These interactions often foster collaborations, mentorships, and exposure to diverse perspectives, enriching the participants' professional journeys in the field of international trade law.

# STRUCTURE OF THE COMPETITION

The Competition consists of three phases:

1. Written Submissions
2. Regional Rounds
3. The Final Oral Round.

The Regional Round consist of Preliminary Rounds, Semi Finals, and a Grand Final.

All teams registered to the Competition, after sending in their Written Submissions for Complainant and Respondent, are accepted to participate in the Regional Round. The teams are not selected for the Regional Round event on the basis of their Written Submissions. The scores of the Written Submissions serve as an integral part of the ranking scores during the Preliminary Rounds of the Regional Round.



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## EUROPEAN LAW STUDENTS' ASSOCIATION

The European Law Students' Association (ELSA) is an international, independent, non-political, non-profit making organisation run by and for students and recent graduates, who are interested in achieving academic and personal excellence in addition to their legal or law-related studies at university.

ELSA aims at providing its members a platform to develop their existing skills and acquire new ones, to interact with fellow students and experienced practitioners from different states and legal systems around Europe, and to be equipped for a professional life in an international environment, through mutual understanding, intercultural cooperation and the large variety of activities and projects the Association offers.



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## NATIONAL LAW UNIVERSITY, JODHPUR

National Law University, Jodhpur (University) is a leading institution in India, dedicated to fostering exceptional legal professional skills. The University has achieved excellence in traditional legal education while adopting an innovative, practical approach to emerging areas of law.

Since the initiation of its academic sojourn in 2001, NLUJ has produced some of the finest minds across the spectrum of legal practitioners and scholarship for the focus in the institution is not just on impartation of legal knowledge, but on creation of a collaborative, distinctive legal education ethos.

Located on an aesthetically congenial residential campus in the Blue City of India, the University offers a rigorous and interdisciplinary professional education that blends the study of law with humanities, social sciences, and management. The University considers moot court competitions to be a potent tool of learning and encourages both participation in and organization of moot court competitions.

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# THE TRADE & INVESTMENT LAW HONOURS COURSE

The specialised Trade Law Honours Course offered by the university reflects our dedication to excellence in international economic laws. The course delves into international trade law, investment law, and related policy issues, providing students with a comprehensive understanding of global trade and investment frameworks.

The specialised Course has produced graduates who are now placed in remarkable positions across the globe. Alumni of this program work in prestigious international law firms, leading multinational corporations, prominent policy think tanks, and esteemed academic institutions. This global network of successful professionals highlights the course's emphasis on academic rigor and practical application.

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## RESEARCH & ADVISORY CENTRE ON INTERNATIONAL ECONOMIC LAW

National Law University, Jodhpur has established the Research and Advisory Centre on International Economic Law (RACIEL) to promote excellence in research, education and training in the area of International Economic Law (IEL). The study of IEL encompasses a vast array of topics ranging from international trade law- with a primary focus on WTO Law/regional economic integration, international intellectual property, business regulation, to private law of international trade, including certain aspects of international commercial law and international taxation, and the law of international finance and investment.

Our Centre provides a platform for scholars, practitioners, and students to engage with critical issues in trade, investment, and economic policies.



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# DAY - 1

EVENT	TIME
Inaugural Ceremony	09:30 am – 10:30 am
Registration	10:30 am – 12:00 pm
Briefing of Judges	12:30 pm – 01:15 pm
Participants Briefing and Draw of Lots	12:30 pm – 01:30 pm
Lunch	1:30 pm – 02:30 pm
First Preliminary Round Slot I	2:45 pm - 5:00 pm
High Tea	5:00 pm – 6:00 pm
First Preliminary Round Slot II	6:15 pm-8:30 pm
Dinner	8:30 pm onwards



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# DAY - 2

EVENT	TIME
Second Preliminary Round Slot 1	11 am - 1:30 pm
Lunch	2 pm – 4 pm
Second Preliminary Round Slot 2	4 pm - 6:30 pm
High Tea	6:30 pm – 7:15 pm
Announcement of Breaks	7:15 pm – 8 pm
Cultural Evening and Networking Dinner	8 pm onwards



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# DAY - 3

EVENT	TIME
Sponsor's Fair	10:30 am-12:15 pm
Lunch	12:30 pm-1:30 pm
Semi-Final	1:45 pm – 4:00 pm
Announcement of Breaks	4:00 pm – 4:45 pm
High Tea	4:45 pm – 5:15 pm
City Tour	5:30 pm – 7:30 pm
Dinner	7:30 pm onwards



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# DAY - 4

EVENT	TIME
Lunch	1:00 pm – 2:00 pm
Panel Discussion	2:30 pm – 4:30 pm
High Tea	4:30 pm – 5:15 pm
Finals	5:30 pm – 7:30 pm
Closing Ceremony	8:00 pm – 8:30 pm
Dinner	8:30 pm onwards



# TRAVEL GUIDE

## JODHPUR AIRPORT

The National Law University Jodhpur Campus is approximately 15 km away from the airport. You can easily get transportation services like taxis and autos outside the airport, or book a cab through services like Ola, Uber and Rapido.

## JODHPUR JUNCTION

The National Law University Jodhpur Campus is approximately 11 km away from the main railway station. There are multiple convenient commute options available here as well.

## TOURIST ATTRACTIONS

The National Law University campus is approximately 11 km from Mehrangarh Fort, while outer tourist attractions like Mandore Gardens and Kaylana Lake are also easily accessible.



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# Global Sponsors

## 24<sup>th</sup> Edition of JHJMCC



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